

नियम और बिहार तथा बंगाल की अन्य कोयला खानों में हाल में हुई हड़ताल के परिणाम स्वरूप सरकार को कुल कितनी हानि हुई है ?

हस्तात और जाल मंत्रालय में उपमंत्री (श्री सुबोध हंसदा) : जानकारी एकत्रित की जा रही है और सभा पटल पर रखी जाएगी ।

#### Amendment of Plantation Labour Act

1562. SHRI MOHAMMAD ISMAIL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government are considering to amend the Plantation Labour Act and introduce uniform type of rules; and

(b) if so, the time by which it is expected to be introduced?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU-NATHA REDDY): (a) and (b). A Bill containing proposals for amendment of the Plantations Labour Act, 1951, is proposed to be introduced shortly. However, there is no proposal under consideration to amend the Plantations Labour Act, 1951, so as to introduce uniform type of rules. Under the Act the rules are framed by the State Governments for whose guidance model rules were prepared and circulated to them.

#### Dismissal of Workers of Barsua Iron Ore Mine

1563. SHRI MOHAMMAD ISMAIL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the attention of Government has been drawn to the summary dismissal of 16 workers including the General Secretary, Office Secretary and executive Committee members of the Barsua Iron Ore Mines of the Rourkela Steel Plant;

(b) if so, the facts thereof; and

(c) the steps taken by Government in this regard?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU-NATHA REDDY): (a) to (c). Sixteen workers, including the General Secretary of the Barsua Iron and Mines Mazdoor Union were dismissed by the management on 23rd August, 1972 under the Certified Standing Orders. The Union raised an industrial dispute and the Assistant Labour Commissioner (Central), Rourkela, held conciliation proceedings which ended in failure. On receipt of the failure of conciliation report from the Assistant Labour Commissioner (Central) Rourkela, the dispute has been referred on 6th February, 1973, to an Industrial Tribunal for adjudication.

#### Expenditure on visits of Indian Service Chiefs and Heads of Armed Forces of other countries

1564 SHRI R. P. DAS: Will the Minister of DEFENCE be pleased to state:

(a) whether there has been a number of exchange of goodwill visits between our Service Chiefs and Heads of the Armed Forces of various countries during 1972;

(b) the particulars thereof; and

(c) the total expenditure incurred on these visits?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c) There were two such exchanges of goodwill visits during 1972:

I. (i) The Indian Chief of the Army Staff accompanied by his wife and a party of 4 visited Nepal from 8th to 11th May 1972. The expenditure on this visit was Rs. 6,460.

(ii) The Commander-in-Chief of the Royal Nepal Army accompanied by his wife and 7

officers and staff visited India from 8th to 14th December, 1972. The expenditure on this account was Rs. 18,600.

- II. (i) The Admiral of the Fleet of the Soviet Union S. G. Gorshkov and Commander-in-Chief of the Navy of the USSR accompanied by his daughter and some staff officers visited India from 3rd to 12th April, 1972. This involved an expenditure of Rs. 33,000.
- (ii) The Chief of the Naval Staff accompanied by his wife and some senior staff officers visited USSR from 27th August to 6th September, 1972. The expenditure on the visit was Rs. 44,002.

In addition, in response to goodwill visits of Indian Service Chiefs in earlier years, two foreign serving Chiefs visited India in 1972. The details are as follows:—

- (a) Col. Gen Viktor Bubanj, Chief of the General Staff, Yugoslav Army accompanied by his wife and four officers visited India from 25th February to 7th March, 1972 to reciprocate the visit of the Indian Chief of the Army Staff to Yugoslavia in Oct./Nov., 1970. The expenditure incurred on this visit was Rs. 32,800; and
- (b) Admiral Sir Michael Pollock, GCB, MVC, DSC, Chief of the British Naval Staff and First Sea Lord accompanied by his wife and some staff officers visited India from 1st to 7th Dec., 1972, to reciprocate the visit of the Indian Chief of the Naval Staff to U.K., in 1971. The expenditure on this visit was Rs. 26,000.

**Deregistration of Unions of Civil Employees of Defence Department**

1565. SHRI NARENDRA SINGH:  
SHRI HUKAM CHAND  
KACHWAI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether during the period from February, 1972, to date the Labour Ministry have issued any instruction to the Registrar of Trade Unions in any of the States to deregister any Union of Civil employees of the Defence Department for any reasons other than those mentioned in the Indian Trade Union Act;

(b) if so, the names of the States and the legal provisions under which Government are empowered to do so;

(c) the number and names of the Unions deregistered so far on this basis; and

(d) the reaction of Government thereto and the action taken in this regard?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) No, Sir.

(b) to (d) Do not arise.

**Report of Study Group of Steel Distribution System**

1566 SHRI C. JANARDHANAN:  
Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the study group set up by Government to review the working of the present distribution system of steel has submitted its report;

(b) if so, the main recommendations made by the study group; and

(c) Government's decisions thereon?